NATIONAL COMPANY LAW TIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 602/9/HDB/2019
NAME OF THE COMPANY	Renuka Advanced Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Anu Fastners Pvt Ltd
NAME OF THE RESPONDENT(S)	Renuka Advanced Systems Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P.V.B CHARY	Advocate	charypvb1@gmail.com	[signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
~~[illegible]~~ Uwais Sait	Adv	8192071912	[signature]
Tarun Reddy	Adv	9502036363	[signature]

ORDER

Counsels representing both sides are present and stated that in view of the discrepancy in calculating the interest amount in arriving at the claim amount by the parties the process of settlement could not be completed. They prayed short time for making submissions in this regard. Time is enlarged. Put up the matter finally on 07.02.2020.

MEMBER TECHNICAL **MEMBER JUDICIAL**

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